

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

62. C.P.(IB)-3794(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.11.2019**

NAME OF THE PARTIES: Central Bank Of India

**v/s.**

Neptune Developer Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At request, List this matter on 03.12.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)